

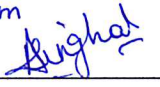
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246/9/HDB/2018
NAME OF THE COMPANY	Seabmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C Enterprices
NAME OF THE RESPONDENT(S)	Seabmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arushi Singhal	Professional Representative	arushi.singhal@theinsolpro.com 9699947711	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy B. Manpal Reddy	Advocate	9800 655 656	

ORDER

Learned professional representative Ms.Arushi Singhal present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

At request of both sides counsels, list the matter on 06.09.2018.


MEMBER JUDICIAL